

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 27<sup>th</sup> July, 2017  
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 268/2017	Daljit Singh Arora Vs. East Delhi Municipal Corporation & Ors.	Mr. Sugriva Dubey, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. Mr. Balendu Shekhar, Adv. for EDMC
<b>FOR ADMISSION</b>			
2.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Alamgir & Associates for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 255/2016 <b>(M.A. No. 913/2017)</b>	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant  Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1 & 2 Mr. Vivek Singh, Adv. for Uttarakhand Mr. Mukesh Verma, Adv. Mr. Satish Kumar, Adv. for CPCB
4.	Original Application No. 163/2017 <b>(M.A. No. 297/2017)</b>	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Advs. for Applicant  Ms. Puja Kalra, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
5.	Original Application No. 326/2017 <b>(M.A. No. 584/2017)</b>	Pravin Kumar Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Krishan Kumar Singh, Adv. for MoEF
6.	Original Application No. 398/2017 <b>(M.A. No. 912/2017)</b>	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	Mr. Jaideep Singh, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Sourabh Rajpal, Adv. Parekh & Co. for Applicant in M.A.
7.	Original Application No. 418/2017 <b>(MA No. 787/2017)</b>	Delhi Bird Foundation Vs. Union of India & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Meera Gopal, Advs. for Applicant  Ms. Sakshi Popli, Adv. for MoEF Mr. Rahul Khurana, Adv. for R-2 to 4
<b>FOR HEARING</b>			
8.	Original Application No. 15/2017 <b>(M.A. No. 20/2017)</b>	Arun Kumar Vs. State of Haryana & Ors.	Mr. Amol Chitale, Adv. for Applicant  Mr. Sameer Rohatgi, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5 & 7 to 9 Mr. Attin Shankar Rastogi & Mr. Rajesh K. Singh, Advs. for MoEF
9.	<b>Execution Application No. 23/2016</b> <b>(M.A. No. 533/2017, M.A. No. 558/2017 &amp; M.A. No. 559/2017) IN O.A. No. 36/2016</b>	Khilar Singh Tanwar Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Advs. for Applicant  Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5 Mr. Nupur Kumar, Adv.

10.	Original Application No. 311/2015	Devendra Singh Bholey  Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Advs. for Applicant  Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
11.	Original Application No. 24/2014	Shiv Prasad  Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma, AAG for R-2 & 6 Mr. Abhishek Paruthi, Adv. with Mr. Rajkumar, Adv. for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25
12.	Original Application No. 58/2013 (M.A No. 898/2013)	Sonya Ghosh  Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant  Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
13.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors.  Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
14.	Original Application No. 144/2015	Sh. Jaipal Singh  Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1  Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.
15.	Appeal No. 54/2016 (M.A. No. 1116/2016 & M.A. No. 1175/2016)	K. N. Somashekar  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Naveen R. Nath, Adv. for R-4 Ms. Deepika Raghav, Adv. for R-13 Mr. Tarunvir Singh Khehar, Adv. for DPCC

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